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New Delhi, the 7th September, 1973.

NOTIFICATION
INCOME-TAX

No.463 [F.No.263/41/73-ITA.II]: It is hereby notified for general information that the Institution mentioned below has been approved by the Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

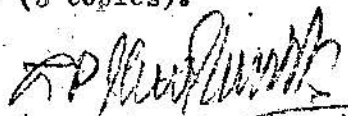
India College of Allergy and Applied Immunology,
New Delhi.

Sd/--

(T.P. Jhunjhunwala)
Deputy Secretary to the Government of India.

Copy forwarded to:

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
3. Indian Council of Medical Research, Ansari Nagar, Post Box 4508, New Delhi 110016 with reference to their letter No.181/18/1/73-AA.II dated 14.8.1973.
4. Comptroller and Auditor General of India (20 copies).
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(T.P. Jhunjhunwala)

Deputy Secretary to the Government of India.

S.LALI

No.63/TA-II/585/162/RSP/73